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(2024) 10 KAR CK 0017

Karnataka High Court, Kalaburagi Bench

Case No: Criminal Revision Petition No. 200146 Of 2024 (397(Cr.Pc)/438(Bnss))

Mahanand W/O Shivayanama

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APPELLANT

RESPONDENT

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State Through Wadi Railway P.S., Rep. By The Addl. State Public

Prosecutor High Court Of

Karnataka Kalaburagi Bench �

585103

Date of Decision: Oct. 25, 2024

Hon'ble Judges: Mohammad Nawaz, J

Bench: Single Bench

Advocate: Mahantesh H. Desai, Jamadar Shahabuddin

Final Decision: Dismissed

Judgement

Mohammad Nawaz, J

In the light of the memo filed by learned counsel for petitioner seeking withdrawal, criminal revision petition is Dismissed as withdrawn.